

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.571/11

Tuesday this the 26th day of July 2011

CORAM:

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K NOORJEHAN, ADMINISTRATIVE MEMBER**

M.G.Joseph Martin,
S/o.M.M.George,
Senior Loco Pilot, CCRC,
Southern Railway, Erode.
Residing at Maliyekkal House,
Cherthala South, Alappuzha District.

...Applicant

(By Advocate – Mr.Martin G Thottan)

V e r s u s

1. Union of India represented by the General Manager,
Southern Railway, Headquarters Office,
Park Town, Chennai – 3.
2. The Senior Divisional Personnel Officer,
Southern Railway, Salem Division, Salem – 4.
3. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum – 14. ...Respondents

(By Advocate – Ms.P.K.Radhika)

This application having been heard on 26th July 2011 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

It has been informed that subject to a direction to the respondents to give priority for taking action to re-construct/trace out the service records, this OA may be closed.

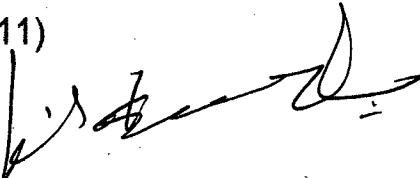
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2. Accordingly, this OA is closed with the direction to the respondents to ensure reconstruction/tracing out the service records of the applicant as expeditiously as possible, but not later than three months. The applicant should also be informed accordingly. There shall be no order as to costs.

(Dated this the 26th day of July, 2011)


K.NOORJEHAN
ADMINISTRATIVE MEMBER

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Dr.K.B.S.RAJAN
JUDICIAL MEMBER